

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

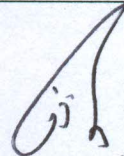
C.P(IB) No.359/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> December 2017, 10.30 A.M

Name of the Company	Bank of Baroda -Vs- Binani Cements Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SIDHARTHA SHARMA } Advocate for IDBI Bank

  
12/12/2017

1. SOUVIK MAZUMDAR, Adv. } Financial  
2. ARIF ALI, Adv. } Creditor

Souvik Mazumdar  
12.12.2017

1. RISHAD MEDHRA, Adv. } Resolution  
2. SOUMANA MUKHERJEE, Adv. } Professional

Souman Mukherjee  
12.12.2017

ORDER

Ld. Counsel for the Resolution Professional (RP), financial creditor and the corporate debtor is present.

Ld. Advocate representing the RP has submitted that last meeting of the Committee of Creditors took place on 05/12/2017 and has sought leave of the Court for filing the



Progress Report within 2 days. Prayer is allowed. Progress Report may be filed within 2 days.

List on 02/01/2018 for further order.

8d

(Jinan K.R.)  
Member (J)

8d

(V.P.Singh)  
Member (J)